

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1456
ANSWERED ON 10TH FEBRUARY, 2022**

PLANTATION ON NATIONAL HIGHWAYS

1456. SHRI G.M. SIDDESHWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is mandatory to develop a green belt or undertake plantation by a highway construction company/agency/department in a specified area;

(b) if so, the details thereof and the criteria set for the purpose;

(c) the details of green belt areas developed as per rules/ criteria on National Highways (NHs) constructed in the State of Karnataka;

(d) whether the Government proposes to develop a green belt in near future in all NHs especially in Karnataka and if so, the details thereof; and

(e) the details of plan outlay and procedure for such proposals?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes, Sir. It is mandatory to undertake plantation by a highway construction company/agency/department on available Right of Way land and Median of project stretch of National Highways as per Agreement provisions.

(b) There are Indian Road Congress guidelines to undertake plantations at a specified distance from row to row and plant to plant in available space of Right of Way.

(c) 14.74 lakh plants have been planted on Right of Way and Median land of National Highways in the State of Karnataka.

(d) The Ministry of Road, Transport & Highways has promulgated Green Highways (Plantation, Transplantation, Beautification and Maintenance) Policy-2015 with the aim to develop Green Corridor on all National Highways including Karnataka.

(e) The plantation activities are integral part of highway construction projects and the outlay for plantation is not earmarked separately for the projects in which the plantation is part of Concessionaire Agreement. For other plantation projects, funds have been allocated and released to Government departments based on their estimate and to other Agencies based on the approved tender.
